

DIVISION BENCH  
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/36(KB)2005  
CONT.A./20(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MAY 2024**

IN THE MATTER OF	O.P.TANTIA & ORS. VS SUPERGREEN INDIA LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Dharendra Nath Sharma, Adv. ] For the Petitioner/CONT.A./20(KB)2023  
Mr. S. Dutta Majumdar, Adv. ]  
Ms. Mini Agarwal, Adv. ]  
  
Ms. Swapna Choubey, Adv. ] For the Contemnors/ CONT.A./20(KB)2023  
Mr. Rajiv Mallick, Adv. ]  
Ms. Ayantika Saha, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. Pleadings are complete.
3. Therefore, list the matter for arguments on **29.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

Ar.